

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

**Subject:** Appointment of Senior Scale Stenographer in the High Court of J&K and Ladakh pursuant to Advertisement Notice No. 03 of 2022/RG/NG dated 30-08-2022.

## ORDER

No. 49 of 2023/RG/NG-416(I) Dated: 15 -01-2023

Whereas, pursuant to Advertisement Notification No. 03 of 2022/RG/NG dated 30-08-2022, select list/appointment orders along with waiting list of the candidates for the posts of Senior Scale Stenographers in the High Court of Jammu & Kashmir and Ladakh was issued vide Order No. 1462 of 2023/RG/NG-416(I) dated 11-12-2023 read with Notification No. 2699 of 2023/RG/NG-416(I) dated 11-12-2023.

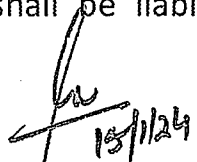
Whereas, Shri Avish Kohli S/O Shri Manish Kohli R/O Bakshi Nagar, Jammu who was temporarily appointed as Senior Scale Stenographer in the pay Level – 7 (44900-142400) vide High Court Order No. 1462 of 2023/RG/NG-416(I) dated 11-12-2023, in EWS category, has informed vide his intimation letter dated 19-12-2023, that he has been selected in other department and has decided to join there.

Whereas, Shri Mihul Singh S/O Shri Kusham Dev Singh R/O H. No. 200/A, Lane No. 1, New Plot, Jammu figures at Sr. No. 2 of the waiting list of Senior Scale Stenographer in EWS category.

Therefore, the appointment order issued in favour of Shri Avish Kohli S/O Shri Manish Kohli R/O Bakshi Nagar, Jammu is treated as cancelled and withdrawn. Further, Shri Mihul Singh S/O Shri Kusham Dev Singh R/O H. No. 200/A, Lane No. 1, New Plot, Jammu figures at Sr. No. 2 of the waiting list of Senior Scale Stenographers in EWS category, is hereby temporarily appointed as Senior Scale Stenographers, in the pay Level – 7 (44900-142400) in the High Court of Jammu & Kashmir and Ladakh and is posted in the Jammu Wing of the High Court.

The appointment of the candidate, shall be subject to the rider that if anything adverse is found against him during the course of verification of his character, antecedents and the testimonials, the same shall be liable to termination/cancellation.

*By order.*

  
15/1/24.  
(Shahzad Azeem)  
Registrar General

**No: 1005-25 of 2023/RG/NG Dated: 15-01-2023**

**Copy to: -**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
... for kind information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Judicial, High Court Wing, Jammu/Srinagar
5. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
6. Registrar Rules, High Court of J&K and Ladakh, Jammu
7. Registrar (Adm.)/Recruitment, High Court Main Wing, Jammu
8. Director Finance, High Court Main Wing, Srinagar  
....for information
9. Joint Registrar (Judicial/Protocol) High Court Wing, Srinagar/Jammu
- ✓ 10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
11. Accounts Officer, High Court Wing, Jammu/Srinagar  
.....for information
12. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
13. Shri Avish Kohli S/O Shri Manish Kohli R/O Bakshi Nagar, Jammu for information
14. Shri Mihul Singh S/O Shri Kusham Dev Singh R/O H. No. 200/A, Lane No. 1, New Plot, Jammu, for information and compliance.
15. Order Book

  
15/1/24  
Registrar General